

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

21

C.P No. 1147/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Transport Corpoation of India

V/s

Teracom Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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21	Adv. Ajay Panicker	Adv & D.C	Ajay P.
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**ORDER**

**CP No. 1147/ I&BP/NCLT/MB/MAH/2017**

For the Petitioner Counsel has stated that the date of hearing has not been intimated to the Corporate Debtor, at his request, list this matter on 17.7.2017, with a direction to the Petitioner Counsel to intimate next date of hearing and file proof of service on the next date of hearing.

List this matter on 17.7.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)